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for providing terminal facilities at AUep-pey by constructing dry dock workshops there 10 the Kerala Government; and

(b) if so, what is Kerala Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI H. M. TRIVEDI): (a) The Government of Kerala has been addressed to intimate whether this scheme can be accommodated within the allocation of Rs. 140 lakhs already made for Kerala under the Drai't Fifth Plan.

(b) No reply has so far been received from the State Government.

Telephone dues of M.P.s.

- 629. SHRI S. KUMARAN: Will the Minister of COMMUNICATIONS be pleased
- (a) what is the amount of outstanding telephone dues against Members of Parlia ment: and
- (b) what steps are being taken for the realisation of the dues?
- THE MINISTER OF COMMUNICA-SHANKER TIONS (DR. DAYAL SHARMA): (a) Rs. 8.82.600/- as on 1-4-
- (b) The question of recovery of telephone dues- is being persued with the concerned Hon'ble Members. The mattler has also been brought to the notice of Lok Sabha and Rajya Sabha Secretariats and the Joint Committee on Salaries and Allowances of Members of Parliament is examining the issue of realization of the dues.

Telephone Exchange in Maharashtra

- 630. SHRI DEORAO PATIL: Will the Minister, of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that the telephone exchanges in the major cities in Maharashtra are mostly overloaded;
- (b) if so, what steps Government propose to take to increase the capacity of these exchanges; and
- (c) what are the operational programmes and financial allocation during the Fifth Five Year Plan period in this regard?

THE MINISTER OF COMMUNICA TIONS (DR. SHANKER DAYAL SHARMA): (a) to (c) It is a fact that some of the cities in Maharashtra have a heavy waiting list. Continuous efforts are, therefore, being made to expand the tele phone exchanges.

The following is the programme of the 1976-77

	19/6-//
Exchange	No. of lines
Bombay-Chembur	600 lines (7200-7800)
Bombay-Mandvi	4000 lines (5000-9000 lines.)
Bombay-Shivaji Park Extn	2000 lines (4000- 6000 lines)
Bombay-Matunga .	3000 lines (3000- 6000 lines)
Bombay-Cooperage Main	5000 lines.
Bombay-Bycuila Mai	n 5000 lines
Nagpur Main	200 lines (8000- 8200) lines.
Poona-Sivaji Nagar	300 lines (6600- 6900 lines)
Poona-City .	. 4000 lines (6000- 10000 lines)
Nasik City .	. 500 lines (2800- 3300 lines)
Kothapur Main	. 4500 lines
197	7-78
Exchange	No. of lines
Bombay-Khar II Ex	tn. 2000 lines (8000- 10000 lines)
Bombay-Byculla SX	S 3000 lines (5000- 8000 lines)
Bombay-Colaba	1200 lines (5100
	(****

proposed expansion during the remaining three years of the Fifth Plan:

Bombay-Borivili

Bombay-Boriviti

Main X

Kalyan Main

Bombay-Malad

6300 lines)

4700 lines)

(2600-

(2000-

2100 lines

4000 lines

2000 lines

3000 lines

4000 lines)

1977-78

Written Answers

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4-7-7-		
Exchange	No. of lines	
Jalgaon	300 fines.	
Aurangabad Main	2700 lines	
Nasik City	600 lines (3300- 3900 lines)	
Poona Cantt.	900 lines (7200- 8100) lines	

Poona-Surat Tate Many 3000 ines.

15	1978-79	
Exchange	No. of lines	
Bombay-Bycuila SX	S 2000 lines (8000- 10000) lines	
Bombay-Powai	2000 lines (4100- 6100 lines)	
Nagpur	1200 lines (3900- 5100 lines)	
Nasik Road	300 lines (600- 900 lines)	
Ahmednagar Main*	2700 lines	
Kolhapur	2400 lines (4500• 6900 lines)	
Poona Cantt.	600 lines (8100- 8700 lines)	
Sangli	600 lines.	
Poona-Chinchwad Main	3000 lines	
Bombay-Malabar Hill Imported	20,000 lines	

*Subject to project clearance.

षाकिस्तान द्वारा देय राशि

- 631. श्री प्रकाशबीर शास्त्री : न्या विदेश मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या यह सच है कि लन्दन के एक न्यायालय ने डालमिया सीमेंट लिमिटेड के पाकिस्तान स्थित दो कारखानों के लिये 35 लाख पींड का स्विस पंचाट रखा है :
- '(ख) क्या लन्दन के न्यायालयों में इसी प्रकार के कोई मामले न्याय-निर्ण-याधीन हैं; यदि हां तो उनका क्या

(ग) क्या सरकार पाकिस्तान द्वारा देय राशि को वसूल करने के लिए अन्तर्रा-प्ट्रीय न्यायालय में समावेदन करने का विचार रखती है; श्रीर

to Questions

(घ) यदि हा, तो इस सम्बन्ध में कब तक निर्णय लिये जाने की संभावना

t [Outstanding dues from Pakistan

- 631. SHRI PRAKASH VEER SHASTRI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that a London Court has upheld the Swiss Award of £ 35 lakhs in respect of two factories of Dalmia Cement Limited situated in Pakistan;
- (b) whether any similar cases are also under adjudication in London Courts, if so, what are the details thereof;
- (c) whether there is any proposal under Government's consideration to move the International Court of Justice for the realisation of outstanding dues from Pakistan; and
- (d) if so, by when a decision is likely to be taken in this regard?]
- । उप विदेश मंत्री श्री विपिन पाल दास : (क) हाई कोटं ग्राफ़ जस्टिस, क्वीन्स बैंच, लंदन ने एक मुकदमें में पंच फैसले को कायम रखा है जो पहले मैसमं डालमिया मीमेंट लिमिटेड ने श्रीर फिर मैसर्स डाल-मिया डेरी इन्डस्टी लिमिटेड ने नैशनल बैंक ग्राफ पाकिस्तान पर दायर किया था ।
- (ख) जहां तक सरकार को जानकारी है, लंदन के न्यायालयों में ऐसे कोई स्रौर मामले न्यायाधीन नहीं हैं।
 - (ग) जी नहीं।
 - (घ) प्रश्न नहीं उठता ।
- †[] English translation.